## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL) ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 180 of 2017 CP(IB)No.102/10/HDB/2017
NAME OF THE COMPANY	Admiron Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner**(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. SURVARDAACON	ACW Coursel Coursel Course Librat	98498 bassa Applicy	Y.J.M

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Ven Riches unter	IRP.	90000 18931	All is
V.B. SOMIK	BdN .	99080 11277	Say On

## **Enclosed Order Sheet**

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## ORDER

Heard, Mr.Y.Suryanarayana, Learned Counsel for the Petitioner; Mr.V.K.Sajith, Ld. Counsel for the Respondent and Mr.B.Venkateshwarlu IRP.

At the request of both the counsels, case is posted to 27-11-2017. The existing IRP will continue till the new IRP is appointed.

0 Member (T)

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Member (J)